

Central Administrative Tribunal
Jaipur Bench, JAIPUR

ORDERS OF THE BENCH

4th September, 2009


OA. 386/2009


Present: Shri Dharmendra Jain, counsel for applicant

Heard counsel for the applicant.

For the reasons to be dictated separately the OA shall dispose

of.


(B.L. Khatri)
Member (Administrative)


(M.L. Chauhan)
Member (Judicial)

mk

Central Administrative Tribunal
Jaipur Bench, JAIPUR

OA 386/2009
MA 280/2009

This the 4th day of September, 2009

Hon'ble Shri M.L. Chauhan, Member (Judicial)
Hon'ble Shri B.L. Khatri, Member (Administrative)

1. Jagdish Narain Sharma S/o Sh. Nanu Ram Shara
Aged about 55 years R/o Village Laban, Distt. Jaipur
Working as Assistant At Doordarshan Kendra , Jaipur,
Jhalana Doongari, Jaipur,
2. Mail Ram S/o Sh. Hanuman Prasad Sain
Aged about 57 years , R/O V& P Kala Distt. Jaipur
Working as Assitant at All India Radio, Sawai Madhopur

...Applicant

(By Advocate: Shri Dharmendra Jain)

- VERSUS -

1. Union of India through its Secretary, Information &
Broadcasting, A-Block, Shastri Bhawan, New Delhi.
2. Director General
Doordarshan, Directorate of Doordarshan, Mandi House,
New Delhi.
3. Directorate General
All India Radio, Akashvani Bhawan
Parliament Street New Delhi.
4. Dy. Director General (WR-I& II)
All India Radio,
Broadcasting House, Backbay Reclamation,
Mumbai,
5. Station Engineer
Prasar Bharti,
Broadcasting Coporation of India,
All India Radio, Akasvani Bhawan,
M.I. Road, Jaipur,
6. Director, Doordarshan Kendra, Jaipur
Jhalana Doongari, Jaipur,
7. Station Engineer
All India Radio, Sawai Madahopur,

.....Respondents

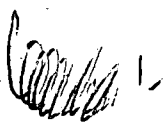
ORDER (ORAL)

Learned counsel for applicant submits that he wants to withdraw this OA.

2. In view of what has been stated above, the applicant is permitted to withdraw this OA.

In view of order passed in above OA, no order is required to be passed in the MA which shall stand dispose of accordingly.


(B.L. Khatri)
Member (Administrative)


(M.L. Chauhan)
Member (Judicial)

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